

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI AYUB KHAN): (a) and (b) . The minimum support prices of kharif and rabi crops of 1995-96 have been fixed by the Government. A statement showing the minimum support prices of various crops for 1995-96 season is enclosed.

(c) and (d) . The minimum support prices of major crops for the year 1995-96 have been fixed by the Government after taking into consideration the recommendations made by the CACP, views of State Governments and concerned Central Ministries, etc. While formulating its recommendations on price policy, the CACP takes into account a number of important factors like cost of production changes in input prices, input/output put price parity trends in market prices, parity between prices paid and prices received by the farmers (Terms of Trade), etc

### STATEMENT

*Minimum Support Prices  
(According to Crop Year)*

(Rs. Per Quintal)			
Sl. No.	Commodity	Variety	1995-96
1	2	3	4
1.	Paddy	Common	360.00
		Fine	375.00
		Super Fine	395.00
2.	Coarse Cereals (Jowar, Bajra & Ragi)	FAQ	300.00
3.	Maize	FAQ	310.00
4.	Wheat	FAQ	380.00
5.	Barley	FAQ	295.00
6.	Gram	FAQ	700.00
7.	Arhar	FAQ	800.00
8.	Moong	FAQ	800.00
9.	Urad	FAQ	800.00
10.	Sugarcane*	FAQ	42.50
11.	Cotton	F-414/H-777	1150.00
		H-4	1350.00
12.	Groundnut-in-shell	FAQ	900.00
13.	Jute	TD-5 Grade	490.00
14.	Repeseed/Mustard	FAQ	860.00
15.	Sunflower Seed	FAQ	950.00
16.	Soyabean	Black	600.00
		Yellow	680.00
17.	Safflower	FAQ	800.00
18.	Tobacco (Black Soil)	VFC F-2	19.00
	(Rs. per kg.) (Light Soil)	L--2 Grade	21.50
19.	Copra (Milling) (Calendar year)	FAQ	2500.00
	ball	FAQ	2725.00
20.	Sesamum	FAQ	850.00
21.	Nigerseed	FAQ	700.00

\* Statutory Minimum Price for a basic recover of 8.5%

[Translation]

### Drinking Water Scheme for Gujarat

1192. SHRI HARIBHAI PATEL :  
SHRI DILEEP BHAI SANGHANI :  
SHRIMATI BHAVANA CHIKHLIA :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government of Gujarat have submitted drinking water Schemes for fluoride affected villages;

(b) if so, when the scheme was received by the Union Government and action taken thereon so far;

(c) the number of villages affected with deficiency of fluoride in Gujarat;

(d) the details of assistance provided by the Union Government to Gujarat state during the last three years in this regard;

(e) whether the clearance of the scheme after approval has been communicated to the Gujarat Government;

(f) if so, when and if not, the reasons for delay; and

(g) the time by which the clearance is likely to be given and communicated to the State Government ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) SHRI UTTAMBHAI HARJIBHAI PATEL): (a) Yes, Sir.

(b), (c), (f) and (g) . Four projects involving 186 schemes to benefit 549 habitations at an estimated cost of Rs. 4543.46 lakh were received in April, 1995. The Central Government has informed GWS & S Board in December, 1995 that these schemes cannot be considered till such time the Regional/individual schemes already approved at a cost of Rs. 6672.36 lakh for 589 habitations affected with excess fluoride/fluorosis are taken up for implementation.

(c) As on 1.4.94 there were 2413 habitations affected with excess fluoride in Gujarat.

(d) The Central Government had released assistance of Rs. 2742.53 lakh. However, the State Government has not utilised any amount so far.

### Indo-Nepal Relations

1193. DR. LAL BAHADUR RAWAL : Will the Minister of EXTERNAL AFFAIRS be pleased to state the steps taken by the Government to strengthen further the bilateral relations with Nepal during the last two years and the details of the achievements made thereby ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): (i) All efforts were made to consolidate and expand ties with Nepal, a country with which India has traditionally enjoyed close and friendly relations during the past two years.